

DIVISION BENCH

ITEM NO.102

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.11/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ASIT UPADHYAYA & ORS. V/S M/S NHA INFRABUILD PRIVATE LIMITED
UNDER SECTION	7 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Babia Jain, Adv.

: For the Financial Creditor

Sh. Ruchir Batra, Adv.

: For the Corporate Debtor

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Counsel, Sh. Ruchir Batra appears for the Corporate Debtor and states that the copy of the petition has not been received by him.
- 2.** Let the copy of the petition be supplied to the Ld. Counsel representing the Corporate Debtor within a period of three days on the email ID to be shared in the chat box today itself.
- 3.** Thereafter, reply/ response if any, be filed by the Ld. Counsel for the Corporate Debtor within a period of two weeks by serving an advance copy to the other side.
- 4.** The matter is adjourned for further hearing on 13th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

15th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**